

(a) Yes, Sir, the government has seen the news-item which appeared in Meghalaya Guardian dated 1st and 10th June, 1992.

(b) to (e) The information is being collected from the University and shall be laid on the Table of the Sabha.

Implementation of National Education policy

3402. SHRI CHIMANBHAI MEHTA:

**SHRI ANANTRAY DEV-
SHANKER DAVE:
SHRIMATI MIRA DAS:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Department has undertaken any new step in the direction of implementation of National Education Policy;

(b) whether the Department is aware that population control is closely linked with the drive of the education, if so what is being done to raise the level of literacy in the backward areas and particularly of women; and

(c) which are the recommendations of the Ram Murthy Committee Report found workable and what is being done for its implementation?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (c) The Revised Policy Formulation (RPF) of National Policy on Education (NPE), 1986 liament on 7th May, 1992. Taking note of the importance of Population control, a specific provision regarding Population Education (Para 8.16) has been incorporated in the RPF. Taking into account the developments since the formulation of NPE, 1986, revised Programme of Action (POA) is being prepared. The RPF and the

revised POA take into account, *inter alia*, the reports of the Acharya Ramamurti Committee and the Janardhana Reddy Committee. The programmes for Universalisation of Elementary Education and Adult Literacy pay special attention to raising the level of literacy in the backward areas and particularly among women.

Withdrawal of fast by All India Kendriya Vidyalaya Teachers Association

3403. SHRI RAM GOPAL YADAV:

SHRI ANANT RAM JAISWAL:

CHAUDHARY HARMOHAN SINGH:

SHRI MOHD. KHALEELUR-REHMAN:

SHRI J. S. RAJU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that five Office bearers of All India Kendriya Vidyalaya Teachers Association had begun an INDEFINITE FAST from 14th July, 1992 to press their demands and grievances;

(b) if so, whether the fast has been withdrawn; and

(c) if so, the circumstances that led to the withdrawal of the fast and if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir.

(c) The agitation was withdrawn on the assurance given by Kendriya Vidyalaya Sangathan that genuine grievances of teachers would be placed before the Chairman, KVS for appropriate orders.